

**R.O.C.Nos.7 & 9/2014/**  
**Con.B1/Spl.Cell/B2**

**DISTRICT JUDGES**  
**PROMOTION,**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 147 / 2014**

**I**

Thiru S.Nambirajan, Presiding Officer, Labour Court, Cuddalore, who has been appointed on transfer as Presiding Officer, II Additional Labour Court, Chennai in G.O.(Ms).No.100, Labour and Employment (D2) Department, dated 05.09.2014 is transferred and posted as Presiding Officer, II Additional Labour Court, Chennai in the existing vacancy.

Ms. P.Geethanjali, Presiding Officer, Labour Court, Coimbatore, who has been appointed on transfer as Presiding Officer, Labour Court, Cuddalore in G.O.(Ms).No.100, Labour and Employment (D2) Department, dated 05.09.2014 is transferred and posted as Presiding Officer, Labour Court, Cuddalore vice Thiru S.Nambirajan, transferred.

**II**

Thiru V.Thangamariappan, Senior Civil Judge, functioning as Chief Judicial Magistrate, Tirunelveli, who has been promoted as District Judge (Entry Level), on ad-hoc basis in the Tamil Nadu State Judicial Service under 65% quota vide G.O.(D) No.271, Public (Special.A) Department, dated 18.07.2014 and appointed on promotion as Presiding Officer, Labour Court, Coimbatore in G.O.(Ms).No.100, Labour and Employment (D2) Department, dated 05.09.2014 is posted as Presiding Officer, Labour Court, Coimbatore vice Ms.P.Geethanjali, transferred.

HIGH COURT, MADRAS.  
DATED: 05 .09.2014.

Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL